

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 03
(IB)-1081(PB)/2020

IN THE MATTER OF:

Rajeev Kumra & Ors.

... Applicant/petitioner

v.

M/s. CHD Developers Ltd.

... Respondent

Order under Section 7 of IBC

Order delivered on 07.06.2021

CORAM:

SH. R. VARADHARAJAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Piyush Singh, Ms. Aditi Sinha, Advs.

Mr. Sandeep Bhuraria, Ms. Mahima Malhotra and Mr.
Monish Surendran, Advocates for Intervenors (Roots
Developers Private Limited)

For the respondent

Mr. Sumant Batra, Mr. C S Gupta, Advs. for CD

ORDER

For order, see CP No. (IB)-1775(PB)/2018.

SD/-

(R. VARADHARAJAN)
ACTG. PRESIDENT

SD/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)